

SPECIAL BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/135(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS ROHIT PATNI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Deepanjan Dutta Roy, Adv. : For SBI

Ms. Tripti Agarwal, FCA : RP Daulat Ram Jain

ORDER

1. Ld. Counsel for SBI present. Ld. Authorized Representative for RP present.
3. In view of the order dated 26th of July, 2022, this matter is deferred and adjourned to **16/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**